

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 02.11.2017

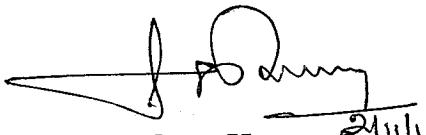
ORDER NO. 152 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 143 of 2017, for CESTAT Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 6.11.2017 to 10.11.2017	Customs Excise & Service Tax Division Bench matters
Hon'ble Shri Ashok Jindal, Member (Judicial)	From 6.11.2017 to 10.11.2017	Excise Single Member Bench matters
Hon'ble Shri C.J.Mathew, Member (Technical)	From 6.11.2017 to 10.11.2017	Customs & Service Tax Single Member Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar

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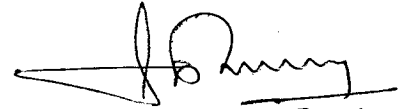
ORDER NO. 153 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 02 of 2017 for CESTAT Chandigarh to the extent indicated below :-

From 06.11.2017 to 10.11.2017 all the Single Member cases listed before Hon'ble Shri Devender Singh, Member (Technical) stands adjourned.

During the period Hon'ble Shri Devender Singh, Member (Technical) shall attend to the Chamber work.

By Order


(A.Mohan Kumar) 2/11/17
Registrar

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